

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 2nd September, 2019.

No. L.A. (A) 272/78/Pt.III/288 - The Governor of Meghalaya is pleased to appoint Shri Surajit A. Sangma, Panel Advocate of Government of Meghalaya as Government Advocate at Gauhati High Court with immediate effect and until further order.

- Sd -

**(L.A. Lyndem),
Under Secretary to the Govt. of Meghalaya,
Law Department.**

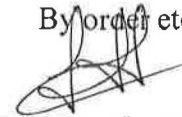
Memo No. L.A. (A) 272/78/Pt.III/288-A,

Dated Shillong, the 2nd September, 2019.

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001
2. The Registrar General, High Court of Meghalaya, Shillong - 793001.
3. The Sr. Govt. Advocates, Meghalaya, High Court of Meghalaya, Shillong.
4. The Accountant General, Meghalaya etc., Shillong.
5. Shri Surajit A. Sangma, Panel Advocate of Government of Meghalaya.
6. The Treasury Officer, Shillong North/ South Treasury.
7. The Secretary, High Court Bar Association, Shillong.
8. Law (B) Department, Shillong.
9. DEO, Law Department.
10. Guard file.

By order etc...



**Under Secretary to the Govt. of Meghalaya,
Law Department.**